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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH : CUTTACK

Original Application No. 473 of 1990

Date of decision: July 6, 1993

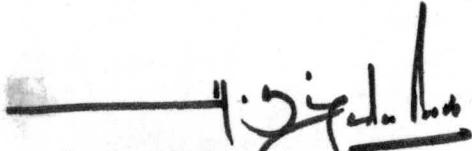
Shri Panchanana Jena ... Applicant

Versus

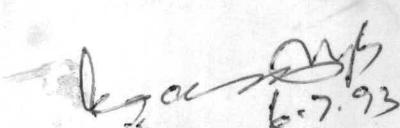
Union of India and Others ... Respondents

(For instructions)

1. Whether it be referred to the Reporters
or not? Not
2. Whether it be circulated to all the Benches
of the Central Administrative Tribunal or not? Not


(H. RAJENDRA PRASAD)
MEMBER (ADMINISTRATIVE)

06 JUL 93


(K. P. ACHARYA)
VICE-CHAIRMAN

...

JUDGMENTP.ACHARYA, V.C.

In this application under section 19 of the Administrative Tribunals Act, 1985, the Petitioner prays for a direction to the Opposite Parties to show the applicant as SMW II in the seniority list and to give promotion to Grade I as his juniors have been promoted to Grade I in Fitter Trade and to fix his seniority accordingly.

2. Shorn of unnecessarily details, it would suffice to say that the Petitioner was initially appointed as Khalasi on 4th July, 1974 and he is now working as SMW II in the Carriage Repair Workshop, Mancheswar, after he was declared as Skilled Fitter on 4th August, 1980. The petitioner had joined at Mancheswar on 15th March, 1982. At present the petitioner is continuing in the post of SMW Grade II and is not being given promotion to Grade I for which the petitioner has a grievance.

3. After hearing Mr. Deepak Misra learned counsel appearing for the petitioner and Mr. L. Mohapatra learned Standing Counsel (Railway) for the Opposite Parties, it is directed that the seniority list in respect of SMW Grade II be prepared (if not already prepared) within three months from the date of receipt of a copy of the judgment, fixing seniority of different incumbents in the said grade, thereafter

and thereafter

V.N.

if the petitioner comes within the consideration zone and satisfies the eligibility criteria for promotion to the post of Grade I, the case of the petitioner be considered for promotion.

4. Thus, the application is accordingly disposed of. No costs.

1.5 ips

MEMBER (ADMINISTRATIVE)

06 JUL 93

VICE-CHAIRMAN

Ch. 6.7.93.

Central Administrative Tribunal
Cuttack Bench, Cuttack/K. Mohanty/
6.7.1993.

